

**Confirmation of Sweepers as Attenders
In Syndicate Bank.**

7507. SHRI BHADRESWARTANTI: Will the Minister of FINANCE pleased to state:

(a) whether there are any guidelines of Government regarding confirmation of sweepers as attenders in the nationalised banks;

(b) if so, whether these guidelines are being implemented in the Syndicate Bank;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Government have advised all public sector banks, including Syndicate Bank, that 25% of the vacancies accruing in the grade of attenders/peons (in the sub-staff cadre) should be reserved for being filled by transfer of Sweepers, Farashes, Chowkidars etc. subject to fulfilment of certain conditions. Syndicate Bank has reported that it has been following the scheme with slight variations, and that it is modifying the same to fall in line with the Government guidelines on the subject.

Statutory Liquidity Ratio

7508. SHRI BHADRESWARTANTI: Will the Minister of FINANCE be pleased to state:

(a) whether any bank has paid any penalty to the Reserve Bank of India in 1987-88 and 1988-89 for not maintaining Statutory Liquidity Ratio (SLR);

(b) whether the erring officials were given any punishment; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that some of the banks were not able to maintain the Statutory Liquidity Ratio (SLR) and Cash Reserve Ratio (CRR) as prescribed by RBI from time to time. Reserve Bank of India has further indicated that it would not be desirable to disclose the details of the workings of any individual bank, which failed to maintain the Statutory Liquidity Ratio or Cash Reserve Ratio.

Allotment on Stalls of Bombay Suburban Railway Stations

7509. SHRI HUSSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether on all Bombay Suburban Railway Stations, tea-stalls are maintained on every platform;

(b) whether there is a fixed pattern of Suburban Railway to allow stalls on every platform; and

(c) the details of the system adopted for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) No, Sir.

(c) The quantum of traffic dealt with and availability of space are the main considerations.

**Irrigation Projects of Maharashtra
Pending Clearance**

7510. SHRI HUSSAIN DALWAI: Will the Minister of WATER RESOURCES be pleased to state: